

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI**

**ORIGINAL APPLICATION No. 247 OF 2024 (SZ)
[Earlier, OA No. 719 of 2024 (PB)]**

IN THE MATTER OF:

Suo Moto matter in respect of news item appearing in News meter Network dated 09.05.2024 titled "Citizen Journalism: Illegal construction on Ameenpur Lake in Sangareddy led to pollution from industrial waste".

AND

MoEF&CC,
Through Regional Office,
Deputy Director General of Forests (C),
Bangalore and Ors.

..... Respondent (s)

REPORT OF THE TELANGANA POLLUTION CONTROL BOARD (R2)

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Place: Hyderabad

Date: 13-06-2025.


COUNSEL FOR RESPONDENT No. 2

REPORT OF THE TELANGANA POLLUTION CONTROL BOARD (RESPONDENT No.2) IN OA No. 247 OF 2024.

It is to submit that based on the News item titled "Citizen Journalism illegal construction on Ameenpur Lake in Sangareddy led to pollution from industrial waste" appearing in News Meter dated 09.05.2024 a Suo Motu Original Application was registered by the Hon'ble NGT, Principal Bench, New Delhi vide OA No. 719 of 2024 and the Hon'ble NGT, New Delhi vide Order dated 03.07.2024 transferred the case to Hon'ble NGT, Chennai for further adjudication.

The case was listed on 11.09.2024 and the Hon'ble NGT, Chennai numbered the case as OA No. 247 of 2024 (SZ) and as per the directions of the Hon'ble NGT, Chennai, the Board has filed reports on 05.11.2024, 27.01.2025 & 13.03.2025.

The Board has filed latest report on 13.03.2025. The Hon'ble NGT, Chennai during the hearing held on 17.03.2025 has taken on record the report filed by the Board and ordered as follows: -

".....The District Collector – Sangareddy also in his report stated that as an interim arrangement, the diversion of the sewage pipelines to the nearest STP at Chandanagar is prepared for 5 Kms with 900mm Dia RCC pipeline with an estimated amount of Rs.15 Crores and the work will be commenced within a short time. The District Collector of Sangareddy has submitted a report on behalf of the Ameenpur Municipality, indicating that the STP project is currently in the tender stage. The assignment of the work to the selected agency is anticipated, with completion expected within 24 months. Let the matter be listed on 16.06.2025. Meanwhile, the authorities are directed to file their respective action taken reports."

In this regard, the following is submitted: -

1. Earlier, the Ameenpur Municipality vide letter dated 27.11.2024 have informed that they submitted the proposals to the District Collector, Sangareddy for sanction of funds for laying of 1000mm diameter RCC pipeline for 5Km to divert the sewage entering the lake to Chandanagar STP.
2. During the inspection on 12.06.2025, it was observed that the proposed interim arrangement i.e., the diversion of the sewage pipelines to the nearest STP at Chandanagar has not yet commenced. In this regard, the Board has addressed letter dated 12.06.2025 (**Annexure-I**) to the Ameenpur Municipality, Sangareddy to submit status report on sewage diversion works and STP tendering works so as to inform the same to the Hon'ble NGT, Chennai.

3. The Board is regularly monitoring the water quality of Ameenpur Lake under National Water Monitoring Programme and the latest samples were collected in the month of Mar'2025 (**Annexure-II**). As per the analysis report and CPCB water quality criteria, the water quality is falling under Class-D of i.e., suitable for propagation of wildlife and fisheries.

In view of the foregoing submissions, it is respectfully prayed that this Answering Respondent No. 2, namely the Telangana Pollution Control Board (TGPCB), shall comply with and abide by any order or directions that may be passed by this Hon'ble Tribunal.

Place: Sangareddy.

Date: 13-06-2025

C. S. Reddy
ENVIRONMENTAL ENGINEER

**Environmental Engineer
T.G. Pollution Control Board
Regional Office-1, SANGAREDDY**

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TELANGANA POLLUTION CONTROL BOARD
Regional Office – I: Sangareddy
5-1-28, Shantinagar, Sangareddy District.

Environmental Engineer

Ph.No.08455-297799
Email: ee-mdk1-tspcb@telangana.gov.in

Lr.No. 01/PCB/RO-I:SRD/2025- 1324

Date: 12.06.2025.

To
The Municipal Commissioner,
Ameenpur Municipality,
Sangareddy.

Madam,

Sub: PCB – RO-I: SRD – OA No. 247 of 2024 filed before Hon'ble NGT, Chennai against water pollution of Ameenpur lake – Diversion of sewage from entering the Ameenpur lake – Action taken – Requested - Reg.

Ref: 1. OA No. 247 of 2024 filed before Hon'ble NGT, Chennai against water pollution of Ameenpur lake
2. Hon'ble NGT, Chennai order dated 17.03.2025.

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It is to inform that an Original Application was registered Suo Motu by the Hon'ble NGT, Principal Bench, New Delhi vide OA No. 719 of 2024 based on the News item titled "Citizen Journalism illegal construction on Ameenpur Lake in Sangareddy led to pollution from industrial waste" appearing in News Meter dated 09.05.2024. The application was regarding the joining of industrial waste water from the upstream industries and sewage from the upstream residential colonies which in turn polluting the Ameenpur Lake. The Hon'ble NGT, Delhi directed the Board to file the response and transferred the case to Hon'ble NGT, Chennai where the suo motu application was registered vide OA No.247 of 2024.

In this regard, the Board conducted a review meeting on 25.10.2024 with stakeholder departments namely HMWS&SB & Ameenpur Municipality and has filed the reports on 05.11.2024, 27.01.2025 & 13.03.2025.



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ANNEXURE-II

TELANGANA POLLUTION CONTROL BOARD
ZONAL LABORATORY: R.C.PURAM
25-35/11, Tulasi Reddy Complex, R.C.Puram, Sangareddy District.

ANALYSIS REPORT

- Sample Nos.2025 – 03258** : Surface water sample collected in and around Ameenpur (V & M), Sangareddy District.
- 2) Sample Source : Sample collected from Ameenpur Pedda Cheruvu, Ameenpur (V & M), Sangareddy District.
- 3) Sample Collected on : 20/03/2025
- 4) Sample Received on : 22/03/2025
- 5) Report issued on : 02/04/2025
- 6) Sample Collected by : EE, RO-I, Sangareddy.

| S. No. | Parameter | Units | Method No* | Results |
|---|--|-----------|-------------------------------------|------------|
| | | | | 03258 |
| 1 | pH | | 4500-H ⁺ -B | 8.36 |
| 2 | E. Conductivity | µmhos/cm | 2510-B | 1546 |
| 3 | Total Suspended Solids (TSS) | mg/L | 2540-D | 18 |
| 4 | Total Dissolved Solids (TDS) | mg/L | 2540-C | 952 |
| 5 | Chemical Oxygen Demand (COD) | mg/L | 5220-B | 63 |
| 6 | Biological Oxygen Demand (BOD) | mg/L | 5210-B | 9 |
| 7 | Dissolved Oxygen (DO) | mg/L | 4500-O C | 5.0 |
| 8 | Total Alkalinity as CaCO ₃ | mg/L | 2320-B | 276 |
| 9 | Total Hardness as CaCO ₃ | mg/L | 2340-C | 436 |
| 10 | Calcium as Ca ²⁺ | mg/L | 3500-Ca B | 94 |
| 11 | Magnesium as Mg ²⁺ | mg/L | 3500-Mg B | 49 |
| 12 | Chlorides as Cl ⁻ | mg/L | 4500-Cl B | 232 |
| 13 | Sulphates as SO ₄ ²⁻ | mg/L | 4500-SO ₄ ²⁻ | 42 |
| 14 | Nitrates as NO ₃ ⁻ | mg/L | 4500-B-NO ₃ ⁻ | 9 |
| 15 | Sodium as Na ⁺ | mg/L | 3500-Na B | 80 |
| 16 | Potassium as K ⁺ | mg/L | 3500-K B | 12 |
| 17 | Fluoride as F ⁻ | mg/L | 4500-F ⁻ -C | 0.21 |
| 18 | Percent Sodium (%Na) | %(Meq/L) | - | 27.67 |
| 19 | Sodium Absorption Ratio (SAR) | Meq/L | - | 1.66 |
| 20 | Total Coliform | MPN/100ml | 9221-B&D | 220 |
| 21 | Fecal Coliform | MPN/100ml | 9221-C | NIL |
| 22 | Free Ammonia | mg/L | - | BDL |
| 23 | Boron | mg/L | 4500-B,C | BDL |
| Class of water body as per CPCB Water Quality Criteria | | | | 'D' |

*Standard Methods for the examination of water & waste water APHA – 23rd edition.

Note:

- 1) Results are related to samples as received.
- 2) All Values are expressed in mg/L except pH.

BDL – Below Detectable Limit.

Madaks
2/4/25

SENIOR ENVIRONMENTAL SCIENTIST

Item No.12:

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Annexure - III

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI**

[Through Physical Hearing (Hybrid Option)]

Original Application No.247 of 2024(SZ)
Earlier O.A. No. 719 of 2024(PB)

IN THE MATTER OF:

Suo Moto matter in respect of news item appearing in Newsmeter Network dated 09.05.2024 titled "**Citizen Journalism: Illegal construction on Ameenpur Lake in Sangareddy led to pollution from industrial waste**".

And

MOEF & CC,
Through Regional Office,
Deputy Director General of Forests (C),
Bangalore and Ors.

...Respondent(s)

Date of hearing: 17.03.2025.

CORAM:

HON'BLE Smt. JUSTICE PUSHPA SATHYANARAYANA, JUDICIAL MEMBER

HON'BLE Dr. SATYAGOPAL KORLAPATI, EXPERT MEMBER

For Applicant(s): Suo Motu.

For Respondent(s): Mrs. Revathi Manivannan for R1.
Ms. Lavanya represented
Mr. T. Sai Krishnan for R2.
Ms. E. Nivedhita represented
Mrs. H. Yasmeen Ali for R4 to R7.

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ORDER

1. The reports of the District Collector – Sangareddy, Telangana State Pollution Control Board and the HMWSSB are filed wherein, it is indicated that the sewage work is taken up, as the sanction of fund has been granted by the Government.

2. The District Collector – Sangareddy also in his report stated that as an interim arrangement, the diversion of the sewage pipelines to the nearest STP at Chandanagar is prepared for 5 Kms with 900mm Dia RCC pipeline with an estimated amount of Rs.15 Crores and the work will be commenced within a short time.

3. The District Collector of Sangareddy has submitted a report on behalf of the Ameenpur Municipality, indicating that the STP project is currently in the tender stage. The assignment of the work to the selected agency is anticipated, with completion expected within 24 months.

4. Let the matter be listed on 16.06.2025. Meanwhile, the authorities are directed to file their respective action taken reports.

Sd/-

Smt. Justice Pushpa Sathyanarayana, JM

Sd/-

Dr. Satyagopal Korlapati, EM

O.A. No.247/2024(SZ)
17th March, 2025. AD.